

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 17/2022**

IN THE MATTER OF:

Dr. D.S. KatariaPETITIONER
VERSUS
Govt. of NCT of DelhiRESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 20.12.24)

Dr. D.S. KATARIA,
President of E-2 Society, Vasant Kunj,
New Delhi-110070(PETITIONER)

VERSUS

- 1. Government of NCT of Delhi**
Through its Chief Secretary,
Delhi Secretariat, New Delhi – 110002
E-Mail- csdelhi@nic.in(RESPONDENT NO. 1)
- 2. District Magistrate (South), Delhi**
M.B. Road, Saket, New Delhi-110068
Email- dcsouth@nic.in(RESPONDENT NO. 2)
- 3. Delhi Jal Board**
Through its Chief Executive Officer,
Varunalaya Ph II, Jhandewalan, Karol Bagh, New Delhi 110005
Email: ceodelhi.djb@nic.in(RESPONDENT NO. 3)
- 4. Municipal Corporation of Delhi**
Through Commissioner
Dr. S.P.M. Civic Centre, Minto Rd,
SKD Basti, Press Enclave,
Ajmeri Gate, New Delhi- 110002
Email- commissioner@mcd.nic.in(RESPONDENT NO. 4)
- 5. Delhi Development Authority**
Through its Vice Chairman,
Vikas Sadan, INA, New Delhi – 110023
Email: vcdda@dda.org.in/ dda-web@dda.gov.in(RESPONDENT NO. 5)
- 6. Delhi Urban Shelter Improvement Board**
Through Chairman
Punarwas Bhawan, I.P. Estate, New Delhi-110002
Email: delhishelter@gmail.com(RESPONDENT NO. 6)
- 7. Delhi Pollution Control Committee,**
Through its Member Secretary,
Building No. TC-12V, 6th floor, C Wing, Delhi Secretariat,
I P Estate, Delhi-110002
Email: msdpcc@nic.in(RESPONDENT NO. 7)